

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/593/(IB)/2017  
NAME OF THE PETITIONER(S) : ANANT AGRO INDUSTRIES  
NAME OF THE RESPONDENT(S) : VIJAI MAHALAKSHMI SPINNING MILLS (I) PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	


1. RISHABH GUPTA

ADVOCATE - PETITIONER



**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that the copy of the petition has not been served. Therefore, Counsel for the Petitioner is directed to serve the copy of the petition to the Counsel for the Corporate Debtor. Counsel for the Applicant is directed to file afresh affidavit in the light of the provision of section 9(3)(b) within seven days and the Counsel appearing for the Corporate Debtor is directed to file counter. Put up on **25.10.2017 at 10.30 A.M.**

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)